

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
DELHI**

ORDER

The resignation tendered by Sh. Ashish Bhardwaj S/o Sh. Anand Kumar, from the post of Personal Assistant (P.A) of this office, is hereby accepted at his own request and he stands relieved from his duties with immediate effect.

GIRISH KATHPALIA
01.4.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

No. 24338-24353 /Estt.-I/PF/2022

Dated, Delhi the 01 APR 2022

Copy forwarded for information and necessary action to :

1. The Drawing and Disbursing Officer, Accounts Branch (Central), Tis Hazari Courts, Delhi.
2. The Accounts Officer, Accounts Branch (Central) Tis Hazari Courts, Delhi, to disburse his salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge, Tis Hazari Courts (HQs), Delhi.
5. The PRO/APRO, Tis Hazari Courts, Delhi.
6. A.O. (J), Recruitment Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central, Tis Hazari Courts) – Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Sh. Ashish Bhardwaj S/o Sh. Anand Kumar, Personal Assistant in the Office Pool Central District, T.H.C, Delhi, to tender his Relieving Report accordingly.

Balbir Singh Shalar
01/4/22

(Balbir Singh Shalar)
Administrative Officer (Judicial) (Admn-I)
Principal District & Sessions Judge's Office (HQs):
Tis Hazari Courts, Delhi